

Central Administrative Tribunal
Principal Bench: New Delhi

MA No.3716/2015
OA No.2045/2015

New Delhi this the 5th November, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Jitender, JE (Civil)
Aged about 38 years,
S/o Sh. Jaswant Singh,
R/o H.No. 564, Village & P.O.,
Katewra, Delhi-110039. ... Applicant

(By Advocate: Shri M.K.Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors. Through

1. The Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, I.P. Estate,
New Delhi.
2. Delhi Subordinate Service Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi.
3. The Commissioner,
North Delhi Municipal Corporation,
S.P.M. Marg, Civic Centre,
New Delhi.
4. The Commissioner,
South Delhi Municipal Corporation,
S.P.M. Marg, Civic Centre,
New Delhi.
5. The Commissioner,
East Delhi Municipal Corporation,

Patparganj, Delhi.

... Respondents

(By Advocate: Ms.Sumedha Sharma)

(OA No.2045/2015)

(2)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

MA No.3716/2015 has been filed by the applicant for submitting that the OA itself has become infructuous, as the respondents have allowed the candidature of the applicant, and no pending grievance survives.

2. In view of the submission of the learned counsel for the applicant, the MA is allowed, and the OA is dismissed, as having become infructuous, but there shall be no order as to costs.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/